

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

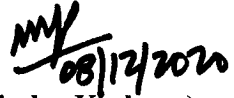
No.K-11019/07/2020-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

...

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 08<sup>th</sup> December, 2020.

**NOTIFICATION**

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Rajesh Bindal, senior-most Judge of Common High Court for the Union Territory of Jammu & Kashmir and Union Territory of Ladakh, to perform the duties of the office of Chief Justice of that High Court with effect from 09<sup>th</sup> December, 2020 consequent upon the retirement of Kumari Justice Gita Mittal, Chief Justice, Common High Court for the Union Territory of Jammu & Kashmir and Union Territory of Ladakh.



(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road, New Delhi.

No. K.11019/07/2020-US.II

Dated 08.12.2020

Copy to:-

- 1 Kumari Justice Gita Mittal, Chief Justice, Common High Court for the Union Territory of Jammu & Kashmir and Union Territory of Ladakh, Jammu/Srinagar.
- 2 Shri Justice Rajesh Bindal, Judge, Common High Court for the Union Territory of Jammu & Kashmir and Union Territory of Ladakh, Jammu/Srinagar.
- 3 The Secretary to Lieutenant Governor, Union Territory of Jammu & Kashmir, Jammu/Srinagar.
- 4 The Secretary to Lieutenant Governor, Union Territory of Ladakh, Leh.
- 5 The Secretary to the Chief Justice, Common High Court for the Union Territory of Jammu & Kashmir and Union Territory of Ladakh, Jammu/Srinagar.
- 6 The Chief Secretary, Union Territory of Jammu & Kashmir, Jammu/Srinagar.
- 7 The Commissioner Secretary, Union Territory of Ladakh, Leh.
- 8 The Registrar General, Common High Court for the Union Territory of Jammu & Kashmir and Union Territory of Ladakh, Jammu/Srinagar.
- 9 Director Financial, Union Territory of Jammu & Kashmir and Union Territory of Ladakh, Jammu/Srinagar.
- 10 The President's Secretariat, (CA.II Section), New Delhi
- 11 PS to Principal Secretary to the Prime Minister, New Delhi.
- 12 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 13 PS to ML&J/PPS to Secretary (J)/JS(A&A)/Director(A&A)/S.O.(Appts.)
- 14 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

*AK Aggarwal*  
(Arun Kumar Aggarwal) 8/12/2020.  
Section Officer (Appointments)